

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 5th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 146 of 2012

Chhattisgarh Mini Steel Plant Association **... Appellant(s)**

Versus

Chhattisgarh State Electricity
Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Amit Kapur**

Counsel for the Respondent(s): **Mr. K. Gopal Choudhary for R-2**
Ms. Swapna Seshadri for CSERC

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the Appellant for sometime.

Post the matter for further hearing on **4.3.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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